

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3833  
ANSWERED ON:17.08.2010  
INCONSISTENCY IN OPERAION OF TPDS/AAY  
Singh Shri Uday Pratap

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether a number of people in Bolangir district of Orissa have died of chronic hunger and malnutrition during the last two years;
- (b) if so, whether the distribution under TPDS/AAY is being done on the basis of 1997 BPL survey despite a fresh survey being held in 2002;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether any inconsistencies have been detected in the operation of TPDS/ AAY; and
- (e) if so, the details thereof and the steps taken to check the same?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

a) to (e) The Orissa Govt. has reported that it is not a fact that any person in Bolangir district has died due to chronic hunger or malnutrition during the last two years.

Allocation of food grains for Below Poverty Line (BPL), including Antyodaya Anna Yojana (AAY) families under Targeted Public Distribution System (TPDS) is being made by Government of India on the basis of 1993-94 poverty estimates of the Planning Commission and March 2000 population estimates of Registrar General of India or the families actually identified and ration cards issued by the State Governments/UTs, whichever is less. Accordingly, food grains @ 35 kg per BPL, including AAY family are being allocated under TPDS to the State of Orissa. Apart from this, 7.42 lakh APL families of KBK districts of Orissa (including Bolangir district) are also being allocated food grains at BPL price due to specific problems of these districts.

The State Government has reported that it is distributing foodgrains to the beneficiaries as per 1997 BPL Survey of the State Government and the 2002 Survey has not been finalized by the State Government. No inconsistency in the operation of TPDS/AAY in the State has come to the notice of Government of India.